

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1188**  
ANSWERED ON 09.02.2021

HOUSES FOR RURAL POOR IN JAMMU & KASHMIR

1188. SHRI RAMALINGAM S.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed a total target of building 62,932 houses for the rural poor in Jammu and Kashmir region but only 36,780 houses have been sanctioned and just 122 houses have been completed as on February, 2020;
- (b) if so, the details thereof;
- (c) the time by which the desired target is likely to be completed; and
- (d) the reasons for delay in completing the fixed target?

**ANSWER**

MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a)&(b) Under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), the targets are set annually on the basis of availability of eligible beneficiaries, achievements of target allocated during the preceding years and proposal of the States/UTs. After allocation of Annual targets, further distribution amongst beneficiaries in various districts/blocks/villages is done by the States/UTs. Under PMAY-G, a target of 1,65,766 houses have been allocated to the Jammu & Kashmir. Out of which, 1,33,259 beneficiaries have been sanctioned houses and 36,650 houses have been completed as on 05<sup>th</sup> February, 2021.

(c) Houses sanctioned to the eligible beneficiaries of Jammu & Kashmir are targeted for completion by March 2022.

(d) The delay in completion of houses is due to cases of disturbed situation within the State, unwillingness of beneficiary, migration, death of beneficiaries without legal heir, delay in allotment of land to landless beneficiaries by the State, Covid-19 pandemic etc.

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